

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 23 of 2015 & IA No. 47 of 2016, 161 of 2016 & 164 of 2016
Appeal No. 24 of 2015, Appeal No. 25 of 2015, Appeal No. 26 of 2015
Appeal No. 24 of 2016 & IA No. 460 of 2014 & 461 of 2014

Dated: 30th January, 2017

Appeal No. 23 of 2015 & IA No. 47 of 2016, 161 of 2016 & 164 of 2016

In the matter of:

M/s. India Cements Ltd.	...	Appellant(s)
Vs.		
Andhra Pradesh Electricity Regulatory Commission & Ors	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 24 of 2015

In the matter of:

M/s. India Cements Ltd.	...	Appellant(s)
Vs.		
Andhra Pradesh Electricity Regulatory Commission & Ors	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 25 of 2015

In the matter of:

M/s. India Cements Ltd.	...	Appellant(s)
Vs.		
Andhra Pradesh Electricity Regulatory Commission & Ors	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 26 of 2015

In the matter of:

M/s. India Cements Ltd. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 296 of 2014 & IA No. 460 of 2014 & 461 of 2014

In the matter of:

Essar Steel India Ltd. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **27th February, 2017.**

For Court Master

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